

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:437

ANSWERED ON:02.08.2011

EXPORT OF WHEAT

Owaisi Shri Asaduddin;Patel Shri Kishanbhai Vestabhai;Singh Alias Pappu Singh Shri Uday

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether keeping in view the bumper crop and sufficient stock at hand, the Government has allowed export of wheat during the current year;
- (b) if so, the details thereof alongwith the quantity earmarked for export;
- (c) whether the Government has factored in the requirement for the proposed Food Security Act while allowing export of wheat;
- (d) if so, the details thereof;
- (e) whether the Government is also considering export of other foodgrains; and
- (f) if so, the details thereof and the time by which a final decision is likely to be taken?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Madam. The Government has not allowed the wheat export in the current year. However, export of wheat on diplomatic ground has been allowed for friendly countries.

(b), (c) & (d): Do not arise.

(e) & (f): The Government has recently allowed export of 10 lakh tons of non-basmati rice from private account vide D.G.F.T Notification No.60 (RE-2010)/2009-2014 dated 19/07/2011. The Government has also extended the time limit for export of 6.5 lakh tons of Wheat Flour(Maida), Samolina (Rava/Sooji), Wholemeal Atta and resultant Atta upto 31-3-2012 vide D.G.F.T Notification No.61(RE-2010)/2009-2014 dated 20-7-2011.